

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3873  
ANSWERED ON:17.12.2012  
CHILD LABOUR  
Singh Shri Mahabali

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the State-wise and year-wise details of cases regarding child labour pending in various Courts in the country as on date;
- (b) the State-wise details of the cases disposed off as on date along with the action taken thereon; and
- (c) the details of steps taken by the Government for the speedy disposal of such cases relating to child labour in the country?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

- (a) to (c): The information is being collected and will be laid on the Table of the House.